## **Declaration or Assets and Liabilities**

Year 2020-21

I, Vikas Kumar son/daughter/wife of Uma Kant Singh. aged-25 Years, belonging to Secretariat service and presently working as Assistant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

	A	Details of mo	ovable assets				
370 (210)		(Assets in join	nt name indicating th	ne extent of joint o	wnership will a	also have to be	given)
	SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(7)	(i)	Cash	10,000				
मी भी	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,00,000 SBI Saving	_	-	-	
11.3.21	(iii)	Bonds, Debentures and shares in Companies	-	-	_	-	_ 2
1971	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	66,000 P/A	-	-	l control	
15/01	(v)	Motor Vehicles (details of make, etc.)	TVS Apache RTR160 No-BR01ET3186 Worth-90,000/-	_	_	_	
	(vi)	Jewellery (give details of weight and value)	10g Gold Worth 50,000/-	-	_	_	
	(vii)	Other assets, such as values of claims / interests	-		-	-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-	etako etakiaki		
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	_	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		_			
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			_		
(v)	Other (such as interest in property)			_		1

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 09.02.2021
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mandal	3,64,000
	(ii) Loans from financial institutions		us (A) Schalare de la 40.
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation		Tres of Lepton Control (1997)
	(b) dues to departments dealing with supply of water		TO SERVICE TO SERVICE OF SERVICE
	(c) dues to departments dealing with supply of electricity		CONTRACTOR

Vikas Kumar II

		(d) dues to departments dealing with telephones		
	i sa p	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	agent page black	ages to be efficiently call to construct and helacoptetage
		(f) Other dues, if any	_	officer attreet of the con-
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DSBPKS471H	
		Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	_	
		Sales Tax [ Only in case of proprietary business]	_	1
	(iv)	Property Tax	_	_

C Personal Detail		
GPF/CPF/PRAN No.	:-	110104056419
Gender	:-	M (M/F)
Date of Birth	:-	0 2 0 2 1 9 9 6 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	Bihar Legislative Assembly Secretariat Service
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Gaya

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Vikas Kumar II

Name of Employee: Vikas Kumar

Place: Patna Designation: Assistant

Date: 10/02/2021 Department: Bihar Vidhan Sabha Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.